GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 3709 TO BE ANSWERED ON 16.07.2019

RURAL DEVELOPMENT SCHEMES

3709. SHRI RAJA AMARESHWARA NAIK: SHRI KHAGEN MURMU: DR. SUKANTA MAJUMDAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of various rural development schemes being implemented in various tribal areas of the country including Karnataka and West Bengal;
- (b) the quantum of funds allocated for the said purpose during the last three years and the current year, State and scheme-wise;
- (c) whether the Government proposes to give ownership rights to the tribal people living in forest land in rural areas of the States and if so, the details thereof;
- (d) whether the Government proposes to construct roads and other infrastructure facilities in the abovementioned areas and if so, the details thereof; and
- (e) the other steps being taken by the Government for rural development in the Country including West Bengal?

ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR)

(a) & (b): For development of rural areas through employment generation, strengthening of livelihood opportunities, promoting self-employment, skilling of rural youths, provision of social assistance, infrastructure development etc., the Ministry of Rural Development is implementing Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Deendayal Antyodaya Yojana – National Rural Livelihoods Mission (DAY-NRLM), Deen Dayal Upadhyay – Gramin Kaushalya Yojana (DDU-GKY), Pradhan Mantri Awaas Yojana – Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY), Shyama Prasad Mukherjee National RuRBAN Mission, Saansad Adarsh Gram Yojana (SAGY) and National Social Assistance Programme (NSAP) in the country including Karnataka and West Bengal.

Under PMAY-G, 60% of the target allocated are being earmarked for SCs/STs subject to availability of eligible PMAY-G beneficiaries as per SECC 2011 through a saturation approach. DAY-NRLM also ensures adequate coverage of vulnerable sections of the society such that at least 50% of the beneficiaries are members of the Scheduled Castes and Scheduled Tribes, keeping in view the overall target of 100% coverage of the rural poor households identified

through SECC and through participatory processes of identification of poor households and approved by Gram Sabha. Under DAY-NRLM, 21% of the total funds is being earmarked to Scheduled Tribe Component. The State/ UT-wise total funds allocated under PMAY-G and DAY-NRLM during last three years and the current year are at **Annexure I**. The Ministry of tribal Affairs is implementing various programme for the development of tribal people such as (a) Institutional Support for Marketing and Development of Tribal Products/ Produce, (b) Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP, (c) Support to National/ State Scheduled Tribes Finance and Development Corporations, (d) Pre-Matric scholarship for ST students (class 9 & 10) (e) Post-Matric scholarship for ST student (class 11 onwards), (f) National overseas scholarship for ST student, (g) National fellowship and scholarship for higher education for ST students. The details are at **Annexure II**.

(c): The Ministry of Tribal Affairs administers the implementation of The Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006. Section 3(1) and Section 4 of the said Act provide for various forest rights of forest dwelling Scheduled Tribes and other traditional forest dwellers of all forest lands, which also includes right of ownership, access to collect, use, and dispose of minor forest produce which has been traditionally collected within or outside village boundaries.

Major rural development programmes implemented by the Ministry for creating rural (d): infrastructure facilities are PMGSY, PMAY-G, MGNREGA etc. These schemes are being implemented across the rural areas of the country, including Karnataka and West Bengal. PMGSY is a one-time special intervention of Government to provide connectivity by way of a single all-weather road with necessary culverts and cross drainage structures, to the eligible unconnected habitations in the core network. The programme envisages connecting all eligible unconnected habitations with a population of 500 persons and above (as per 2001 Census) in plain areas and 250 persons and above (as per 2001 Census) in Special Category States, Tribal (Schedule-V) areas, the Desert Areas (as identified in Desert Development Programme) and in Selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs/Planning Commission). For most intensive Integrated Action Plan (IAP) blocks, as identified by Ministry of Home Affairs, the unconnected habitations with population 100 and above (as per 2001 Census) are eligible to be covered under PMGSY. PMGSY also permits upgradation (to prescribed standards) of existing rural roads in districts where all the eligible habitations of the designated population size have been provided all weather road connectivity.

(e): In order to ensure the programme benefits reach the rural poor of the country, including West Bengal, the Ministry has evolved a comprehensive multi-level and multi-tool system of monitoring and evaluation of the implementation of rural development programmes, including Performance Review Committee Meetings, District Development Co-ordination and Monitoring Committee named as "DISHA" Committee meetings, National Level Monitors, Area Officers Schemes, Common Review Mission, Concurrent Evaluation and Impact Assessment Studies. based on the outcome of these reviews, steps as appropriate are being taken to benefit the poor people of the country including the state of West Bengal.

Annexure I(a) referred to in part (a) & (b) of Lok Sabha Unstarred Question No.3709 due for 16.7.2019

			(Amount in Rs lakh)			
Sl. No.	State/ UT	2016-17	2017-18	2018-19	2019-20	
1	Andhra Pradesh	1185.81	6214.57	8638.93	11924.13	
2	Bihar	4835.89	25343.75	35230.54	48627.99	
3	Chattisgarh	1074.08	5629.01	7824.92	10800.58	
4	Goa	150.00	300.00	300.00	400.00	
5	Gujarat	765.19	4010.20	5574.60	7694.51	
6	Haryana	450.18	2359.27	3279.64	4526.82	
7	Himachal Pradesh	189.59	993.58	1381.18	1906.41	
8	Jammu & Kashmir	2500.00	1227.80	1709.40	2359.46	
9	Jharkhand	1823.41	9556.09	13283.99	18335.62	
10	Karnataka	1535.07	8044.95	11183.34	15436.13	
11	Kerala	688.78	3609.74	5017.93	6926.15	
12	Madhya Pradesh	2300.98	12058.92	16763.19	23137.89	
13	Maharashtra	3034.46	15902.89	22106.73	30513.46	
14	Odisha	2325.13	12185.48	16939.12	23380.72	
15	Punjab	218.78	1146.58	1593.87	2199.98	
16	Rajasthan	1165.63	6108.79	8491.88	11721.17	
17	Tamil Nadu	1797.46	9420.09	13094.93	18074.67	
18	Telengana	847.01	4438.98	6170.66	8517.24	
19	Uttar Pradesh	6962.06	36486.54	50720.22	70008.07	
20	Uttarakhand	366.56	1921.04	2670.45	3685.97	
21	West Bengal	2583.93	13541.73	18824.48	25983.03	
22	A&N Islands	25.00	100.00	100.00	200.00	
23	Daman & Diu	25.00	100.00	100.00	200.00	
24	D & N Haveli	25.00	100.00	100.00	200.00	
25	Lakshadweep	25.00	100.00	100.00	200.00	
26	Pondicherry	250.00	400.00	400.00	600.00	
27	Arunachal Pradesh	600.00	920.00	3177.00	5597.11	
28	Assam	7000.00	9885.00	17694.00	20781.78	
29	Manipur	800.00	920.00	3091.94	5447.25	
30	Meghalaya	400.00	1380.00	4944.00	8710.17	
31	Mizoram	1600.00	1840.00	5442.38	9588.20	
32	Nagaland	2400.00	2760.00	7295.57	12853.08	
33	Sikkim	600.00	690.00	2134.00	2948.06	
34	Tripura	2700.00	3105.00	8958.00	15705.14	
	Total	53250.00	202800.00	304336.89	429190.79	

Total funds allocated during the last three and current year under DAY-NRLM

Annexure I(b) Annexure I(b) referred to in part (a) & (b) of Lok Sabha Unstarred Question No.3709 due for 16.7.2019

S.No.	State	2016-17	2017-18	2018-19	mount in Rs lakl 2019-20
		Central Allocation	Central Allocation	Central Allocation	Central Allocation
1	ANDHRA PRADESH	56200.250	35985.830		
2	ARUNACHAL PRADESH	10993.120	2661.140		9945.000
3	ASSAM	267324.750	48816.800		265200.000
4	BIHAR	486689.420	403572.500		587520.000
5	CHATTISGARH	181109.270	158566.700	268865.940	110967.840
6	GOA	569.570	0.000		
7	GUJARAT	85059.620	68221.670		78654.240
8	HARYANA	8913.720	7186.980		
9	HIMACHAL PRADESH	5931.190	3055.380		1095.120
10	JAMMU & KASHMIR	20709.690	26467.830		63882.000
11	JHARKHAND	182584.200	124547.280	108754.521	236476.800
12	KARNATAKA	69686.760	39150.260		
13	KERALA	24380.430	7392.150		
14	MADHYA PRADESH	342581.690	296389.410	427280.190	611094.240
15	MAHARASHTRA	174074.410	113019.380	51954.739	216927.360
16	MANIPUR	11851.130	0.000		11801.400
17	MEGHALAYA	20722.040	4520.410		22807.200
18	MIZORAM	5847.660	2182.940		198900.000
19	NAGALAND	10319.530	0.000		7823.400
20	ODISHA	311871.530	269164.030	202335.063	414936.000
21	PUNJAB	7488.000	2995.200		
22	RAJASTHAN	187393.360	167453.390	159647.160	267321.600
23	SIKKIM	2381.210	0.000		
24	TAMIL NADU	132041.910	97504.240	15724.800	
25	TELANGANA	0.000	0.000		
26	TRIPURA	28875.110	1531.950		13923.000
27	UTTAR PRADESH	432890.690	298544.560	150325.030	115240.320
28	UTTARAKHAND	13216.020	5980.570		
29	WEST BENGAL	331772.000	280522.190	439046.150	
30	ANDAMAN AND NICOBAR	262.510	326.980		489.600
31	DADRA & NAGAR HAVELI	378.930	999.650	7800.000	
32	DAMAN & DIU	67.350	33.700		
33	LAKSHADWEEP	70.920	0.000		122.400
34	PUDUCHERRY	0.000	0.000		
	Total >>>	3414257.990	2466793.120	1831733.593	3235127.520

Total funds allocated during the last three and current year under PMAY-G

As reported by AwaasSoft

Annexure II

Institutional support for development and marketing of tribal products/ produce						
(Rs. in lakhs)						
		2017-	2018-			
States	2016-17	18	19	2019-20		
Chandigarh	-	-	-	-		
Kerala	-	393.52	-	-		
Odisha	-	-	-	-		
Rajastahan	43.43	-	-	-		
Tripura	351.1	201.48	-	-		
West Bengal	431.47	-	85	-		
Mizoram	174	-	696	-		
Sikkim	-	-	219	-		
TRIFED	3900	3900	6250	1466.7		
Mechanism for marketing of minor forest produce (M	FP) through min	nimum su	pport pri	ce (MSP)		
and development of value chain for MFP			()	• •		
		2017-	(R 2018-	s. in crore)		
State	2016-17	2017- 18	19	2019-20		
Odisha	2010 17	-	-	-		
Gujarat		-	6.19	-		
Jharkhand		_	-	_		
Madhya Pradesh		-	26.81	-		
Chattisgarh		0.89	1.97	-		
Andhra Pradesh		3	7.1	_		
Manipur	-	0.11	0.9	-		
Nagaland		0.19	0.66	_		
Uttar Pradesh		2.4	8.21	_		
Kerala		-	4.18	-		
West Bengal		-	6.57	-		
Karnataka		_	1.25	_		
Assam		-	1.55	-		
TRIFED	2	2	31.47	-		
Support to national/ state scheduled tribes finance and		orporation	ns (NSTF	DC/		
Support to national/ state scheduled tribes finance and STFDCS)		orporation				
			(R	DC/		
		2017- 18				
STFDCS)	l development co	2017-	(R 2018-	s in lakhs)		
STFDCS) State	l development co	2017- 18	(R 2018-	s in lakhs)		
STFDCS) State Arunachal Pradesh	2016-17 -	2017- 18 5	(R 2018- 19 -	s in lakhs) 2019-20 -		
STFDCS) State Arunachal Pradesh Goa	2016-17 - -	2017- 18 5 465	(R 2018- 19 - -	2019-20 - -		
STFDCS) State Arunachal Pradesh Goa Himachal Pradesh	2016-17 - - - -	2017- 18 5 465 -	(R 2018- 19 - - -	2019-20 - -		

Annexure referred to in part (a) & (b) of Lok Sabha Unstarred Question No.3709 due for 16.7.2019

Tripura	-	-	300	-
West Bengal	-	-	500	-
NSTFDC	6000	4980	5700	2500
Scheme-wise details of funds allocated for the welfare of sc years and current year	heduled tril	bes durig	n the last	three
	2016-	2017-	2018-	2019-20
Name of the scheme	17RE	18RE	19RE	(BE)
Pre-matric scholarship for ST students	1659.84*	318	310	340
Post-matrc scholarship for ST students	1059.04	1436	1643	1613
National fellowship and scholarship for higher education for ST students	80	100	100	1
National overseas scholarship for ST students for studying abroad	0.39	1	2	2
* including budget for other schemes viz; boys and girls hoste centres under the Umbrella Schemes for tribal education	ls, ashram sc	hools, voo	cational tra	aining